

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3115
ANSWERED ON:05.09.2007
MIGRATION OF SKILLED PROFESSIONALS FROM INDIA
Ajaya Kumar Shri S.;Jindal Shri Naveen

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Government is negotiating with the European countries to facilitate migration of skilled professionals from India over the next few years;
- (b) if so, the details thereof including the names of such countries;
- (c) whether India has signed a Memorandum of Understanding (MoU) with the International Organisation for Migration in this regard;
- (d) if so, the details thereof; and
- (e) the time by which the negotiations are likely to be finalized?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a), (b) & (e) Yes sir. Government is in dialogue for signing a Memorandum of Understanding (MoU) with Poland for facilitating Indian emigrants to Poland in sectors like construction, agriculture and road building. A draft MoU has been forwarded to the Polish Government for early negotiations. The first round of discussions was held during the visit of the Polish Labour Minister in June 2007 in New Delhi.

(c) & (d) Yes sir. A Memorandum of Understanding has been signed between India and International Organisation for Migration for implementation of the "Regional Dialogue and Programme on Facilitating Managed and Legal Migration Between Asia and the European Union (EU)." The MoU is aimed at capacity building for administering managed migration between India and EU member states.